



Food Safety and Standards Authority of India

(A Statutory Regulatory Authority of Govt. of India)

Ministry of Health and Family Welfare

Office of the Director

Central Food Laboratory

3, Kyd Street, Kolkata-700 016

Phone:033-2229-1309, Tele-Fax:033-2249-8897, E-Mail : cfclcal@gmail.com

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No. 6.3/AUCTION STORE/CFL/2018-19/4

Dated : The 24th April 2018

Date: 24/04/2018

NOTICE INVITING QUOTATIONS

Quotation is hereby invited from the interested and bona fide buyers/tenderers for purchase of unserviceable stores/items like (i) Panel Doors, Door Frame, Wooden Chair, table, rack, almirah (ii) Metal chair, table, rack, almirah, GI pipe, Iron rod (iii) stabilizer, CPU, Computer Monitor, Printers, Air conditioner, type writer (iv) Oven, Incubator, Laminar Flow, Fume hood, broken analytical instruments and (v) One Ambassador Car under the following terms and conditions.

1. The quotation should be submitted in sealed covers. Open tenders will be summarily rejected.
2. Receiving and Opening of bids:-
 - 2.1 Last date and time for submission of quotation: upto 15th May 2018, 3:00 P.M
 - 2.2 Date and Time of opening of Bid: - at 3:00 P.M on 16th May 2018.
3. The tender received after submission date and time shall not be considered at all.
4. The Tenders, addressed to Director, Central Food Laboratory, 3, Kyd Street, Kolkata - 700016 subscribed with "Tender No., Last date & time of receipt, date & time for opening the Tenders & disposal of unserviceable stores", must be submitted in one sealed envelope as per the enclosed bid Performa either on your letter head or on our Performa along with your covering letter before the last date & time for submission of Tenders mentioned at serial No. 2.
5. The materials offered for disposal is on "AS IS WHERE IS & WHAT IS BASIS" in unpacked condition. Taxes and duties may be levied by the Government will be extra as applicable.
6. The quotationer/Purchaser may inspect the materials on any working day between 11.00 AM to 4 P.M. by proper appointment to satisfy themselves about the quality and condition of the materials offered. No complaint whatsoever will be entertained after tenders/quotations are submitted or before or after the materials are lifted. No request for samples or inspection after submission of the tender will be accepted.
7. The Quotation/Tender should clearly quote the rates for Ambassador Car and all the Six (6) lots placed at various places within the campus of Central Food Laboratory, Kolkata both in figures and in words exclusive of Taxes & duties. Any overwriting in rates or any change and/or alteration without attestation is liable to culminate in the outright rejection of the tender. In case there is any error between the amount specified in figures and words, the higher of the two will be taken for consideration.



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8. Tender/quotation should be valid for a period of 60 (sixty) days from the date of opening of the tenders.
9. Earnest money deposit equivalent to 10% (ten percent) of the amount quoted is to accompany the bids in the shape of Bankers cheque/Demand Draft in favour of Director, CFL, Kolkata. Tenders/quotations not accompanied by EMD will be summarily rejected. No interest will accrue on the EMD so deposited.
10. The Earnest Money Deposit of un-successful bidders will be refunded on the same day of opening of tenders/quotations except three (3) highest bidders/quotationers without any interest against request duly prereceipted affixed with revenue stamp.
11. The Earnest Money Deposit of successful bidder will be refunded without interest only after lifting the entire material of awarded lot against request duly pre-receipted affixed with revenue stamp.
12. The person authorized by the purchaser will be allowed to take delivery of unserviceable stores/items.
13. The Director, CFL, Kolkata reserves the right of withdrawing from sale of any materials or lot(s) at any stage without assigning any reason thereof.
14. The address given in the tender shall be deemed to be the Purchaser's address and correspondence sent on that address shall be considered to have been delivered to the purchaser/quotationer. No claim will be entertained for the reason of forfeiture of the sum deposited in case the correspondence is returned back undelivered for any reason.
15. If any theft/fire/damage or any type of mishappening occurs within the period of award of lot and removing of materials from CFL, Kolkata premises the loss will be borne by the bidder. CFL, Kolkata will not be responsible for loss, damage or deterioration of the material due to any cause, whatsoever within the said time.
16. The lot/lots will be awarded to the highest evaluated bidder. The late tender/tenders will not be considered at all. The same will be returned to the concerned party in unopened condition. CFL, Kolkata reserves the right to cancel the Tender of disposal or withdraw any lot or part thereof from the sale without assigning any reason thereof.


(Dr. A. K. Adhikari)
Director



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Annexure — "A"

Ref. No.

Date

Name & address of the bidder

CFL Tender No. **6.3/AUCTION STORE/CFL/2018-19/4**

Date: 25th April 2018

I am/we are willing to purchase of under mentioned lot of old & unserviceable/condemned items on "As is where is & what is basis" in response to CFL, Kolkata Tender as mentioned above and hereby submit out offer as under:-

PROFORMA FOR QUOTING THE BID

Sl. No.	Name of the item	Detail of Earnest Money Deposit			Quoted price	
		DD No.	Date	Amount	In figure	In words

1. I/We have inspected the condition of unserviceable items of stores s in the list before making the above offer.
2. I/We agree to the forfeiture of the earnest money if I/we fail to comply with all or any of the items and conditions in whole or in part laid down in the tender documents which would constitute and have the force of contract between us and CFL, Kolkata.
3. I/We have very carefully read the items & conditions of the offer, particularly regarding earnest money and agree to abide by these in letter and spirit. The decision of CFL, Kolkata on any dispute arising out of the offer shall be binding on me/us.

Date:

Signature:

(Name:)

Rubber Stamp: